

ITEM NO.3

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SAURABH PARTAP SINGH LALER

Criminal Appeal No(s). 174/2020

ABDUL KADIR @ ABDUL KASIM @ CHUNNU KHAN

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 30-03-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vijay Kumar, AOR

For Respondent(s)

Mr. Adarsh Upadhyay, AOR
Mr. Aman Pathak, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Sole respondent is duly represented.

Await records from the concerned Courts.

List again on 12.05.2022.

SAURABH PARTAP SINGH LALER
Registrar

pm